

DIVISION BENCH

ITEM NO.171

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

APPEAL No.19/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	KRISHNA GOPAL MAHESHWARI & ORS. V/S R.L. HOTELS & HOSPITALITY PVT. LTD.
UNDER SECTION	58 OF COMPANIES ACT 2013 R/W RULES 11 AND 70 OF NCLT RULES, 2016

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 21st May, 2024.

**-Sd-
(Court Officer)**

16th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*